

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/723/2018  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : SANTHOSAM PROMOTERS & DEVELOPERS LTD  
NAME OF THE RESPONDENT : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
B.	SARATH BABU	For Rep. Chennai	B. Sarath Babu
CC	Raghunatha Reddy	Rep for petitioner	R. Reddy

**ORDER**

Representative for the Applicant present. Counsel for the ROC present. Matter is adjourned. Put up on **25.09.2018 at 10.30 A.M.**

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**(CH. MOHD. SHARIEF TARIQ)**  
MEMBER (JUDICIAL)